

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 8- IA 771 of 2022
In
CP(IB)/242(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ashwinbhai Laljibhai Viradiya Partner of Asmi Enterprise
V/s
DNB Impex Private Limited

.....Applicant

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.
For the Respondent :

ORDER

Application is filed by RP under Section 19 (2) IBC, 2016.

Issue Notice to respondent nos. 1 and 2.

List on 02.11.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**